NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: C.A.No:1 of 2013

PETITION NUMBER

: TCP/55/2016

NAME OF THE PETITIONER(S)

: V.C.Velayudhan Nair

NAME OF THE RESPONDENT(S)

: Mannam Centenary Textiles Ltd & 5 others

UNDER SECTION

: 397,398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. DHANARAJ -

a for Applicant

B. banaray

2) ANANT MERATHIA

Reprosenting crusel for

MR. ESHWAR, PCS A

JEEMA PRINIVASAN

Council for Peopondents Working

ORDER

Counsel representing both parties are present. Counsel for petitioner in CA 1/2013 prayed time for submitting arguments. At request time extended. Put up on 11.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)